

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 38

CP (IB) No. 265/Chd/Pb/2021

Under Section 94, IBC 2016

In the matter of:-

Bal Krishan, PG Swati Cast & Forge Pvt. Ltd

....Petitioner

Present through Video Conferencing:

Ms. Niharika Sohal, Advocate with Mr. Bishwaranjan Chatterjee, Resolution Professional in person for Applicant

Mr. Vinish Singla, Advocate for Creditor

Written submissions have been filed vide Diary No. 01378/7 dated 20.06.2022 and the same is taken on record.

Heard. Order Reserved.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

June 29, 2022
PB